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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ 1706 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Karimganj

Dated Guwahati, the 29th February, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Memo No. JKD/2024/919, dated 21.02.2024

Madam,

With reference to the subject cited above, I am directed to inform you that **Smti. Gypsy Deb**, Civil Judge (Sr. Div) & Assistant sessions Judge, Karimganj has been allowed to avail LTC for the block period of 2022-2025, to travel to Rameswaram, Tamilnadu (from Karimganj to Silchar by cab, from Silchar to Kolkata by flight, then from Kolkata to Madurai by flight, from Madurai to Rameswaram by cab and return back from Rameswaram to Madurai by cab, from Madurai to Kolkata by flight, then from Kolkata to Silchar by flight, from Silchar to Karimganj by cab), along with her dependent mother Smti. Indira Deb, w.e.f. 23.03.2024 to 31.03.2024, by the shortest possible route, as per existing Rules.

Smti. Deb may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 1707-1710/2024/A. Dated 29th February, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Gypsy Deb, Civil Judge (Sr. Div) & Assistant sessions Judge, Karimganj for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

29/2/24
Sd/-
29/02/24